

usual the Government has a tendency to neglect the priorities when it comes to the Eastern region and at the time of the independence—you will allow me to remind you—that during 1947—50, more than 50 per cent of the exports of India comprised of items produced in the Eastern part of India, that is the traditional exporting items like jute, tea, etc. Now the value of those items has gone down substantially, at least has not increased keeping the inflation. In fact, the value of tea has gone down substantially and it is now less than the cost of production. Now, I would like the Government to clarify whether they have got any polliiy to increase the exports of thtse traditional items by making proper promotional efforts in this direction and in this connection I know that the efforts to increase the export of tea are very very poor and secondly whether the Government can by agreement with other primary producing countries increase the unit value of these commodities.

**SHRI PRANAB MUKHERJEE:** Firstly, I would like to remove the misconception which the hon. Member has that we are not trying to do anything in this direction. In fact, when I was in the Ministry of Commerce and now my colleagues in the Commerce Ministry are trying their best to have an International Commodity Agreement in respect of jute and tea. I do not want to go in percentage-wise in this regard. Perhaps it is a correct policy that from the stage of exporter of primary commodities and raw materials if we switch over to the exporter of finished products, it would be desirable. Therefore, the situation was that when India did not export any engineering items, chemical items or manufactured items, it only exported raw materials like tea, jute, etc. So a large share of the percentage of export was tea, jute etc. But the value of engineering goods exports 15 Rs. 1100 crores, the value of export of gems and jewellery is about 600 to 700 crores of rupees. Naturally, in terms of percentage, the share of tea and jute will come down. But at the same time, it is factually correct

that we have not been able to have some sort of understanding between the producing countries of these items. But it does not merely depend on us. Each country has its own problems. I do not want to mention the names of the countries. If we just wanted to have some sort of voluntary reduction in our total tea production with this volume of export, we could have earned much more. But we could not convince the other tea producing countries. I would not mention the name of the country because they have their own particular problem. Similar is the case with the jute. The hon. Member might have read the news item as to what is the precise problem. Even yesterday I had discussed with the Bangladesh Minister and he had some problems. We have to recognise that. But we are making effort to do that.

Secondly, sometimes it happens even volume increases in so far as that item goes, but the value realisation goes down. Sometimes the value increases but the volume remains constant or sometimes decreases. But in terms of overall percentage, the export is registering a growth of 28 per cent over the last year. But I am still keeping my fingers crossed as to what would be the final figure at the end of the year.

**SHRI SATISH AGARWAL:** Don't be complacent.

**SHRI PRANAB MUKHERJEE:** I won't be complacent. That is why I have said that I am keeping my fingers crossed.

#### Moving Kitchens to cater to Low-income Group People

\*89. **SHRI D. L. BAITHA:** Will the Minister of TOURISM be pleased to state:

(a) whether a few moving kitchens have been started to cater to the need of low income group people by supplying meals and snacks at a reasonable low price in Delhi; if so, the details of the scheme;

(b) whether it is a fact that the despite the above scheme a large number of road-side unauthorised

and unhygienic food supplying stalls are being run which serve eatables and other cooked food to the people particularly belonging to the low income group;

(c) whether it is a fact that in view of the Asian Games, the number of these unauthorised and unhygienic food supplying stalls will increase in case there are no schemes of Government to open sufficient number of food stalls to supply food at cheaper rates; and

(d) if so, the measures adopted by Government in view of the growing population of Delhi?

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM (SHRI ASHOK GEHLOT): (a) As an experimental measure, ITDC has introduced two mobile catering vans for providing wholesome refreshments at reasonable prices. These will be utilised for supplementing roadside catering facilities for visitors during the Asian Games.

(b) and (c). The scheme of the ITDC is not meant as a replacement for existing arrangement, but a supplement to the same, with particular attention to the Asiad needs. Though no survey has been conducted by the Municipal Corporation of Delhi, they have reported that there are a large number of road-side unauthorised and unhygienic food stalls in the Capital. The Municipal Health Departments conduct food hygienic raids from time to time and destroy unhygienic food open to dust and flies.

(d) The Ministry of Tourism has no plans for adopting any measures to meet the demands for way-side catering for the growing population of Delhi.

SHRI D. L. BAITHA: It has been stated in the answer that they have introduced two mobile catering vans

only. I would like to know, whether these are meant to replace the existing roadside facilities, or they are to supplement such facilities.

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI KHURSHEED ALAM KHAN): It has made clear by my colleague that these are meant not to substitute the existing stalls and khaunchas in the streets; we have providing these two vans just to augment the existing facilities. There is no question of replacing the existing facilities with these vans.

SHRI D. L. BAITHA: Obviously, there will be an increase in the number of people visiting Delhi during Asian Games. In view of this, is there any proposal to increase the number of such vans?

SHRI KHURSHEED ALAM KHAN: We anticipate that about ten thousand people will come in connection with the Asian Games. These two vans have been provided as a special measure; these cannot cater to the requirements of the roadside catering.

SHRI SHIVENDRA BAHADUR SINGH: I would like to know, whether these two vans are making profits, and whether this scheme has the approval of the Government.

SHRI KHURSHEED ALAM KHAN: It is too early to say whether it is a viable proposition or not; it has been done by the management of the ITDC and therefore it has the approval of the ITDC management.

MR. SPEAKER: Q. 90-Shri Jaipal Singh Kashyap, .. absent Q. 91-Shri Narsinh Makwana ... absent. Q. 92-Shri Dharam Das Shastri-absent.

It is a hat-trick today.

SHRI BHEEKHABHAI: I have been authorised by Shri Shastri to ask Q. 92.

MR. SPEAKER: That will come at the end in the second round. Q. 93-Shri R. N. Rakesh...absent Q. 94-Shri Mohanlal Patel.—absent. Remarkable!

PROF. N. G. RANGA: It is Jengue fever.

SHRI SATISH AGARWAL: The absentee Members should be made to contribute Rs. 10/-, 20 per cent of their D.A. to the benevolent fund.

MR. SPEAKER: Only Rs. 10/-? It should be Rs. 25/-! Next Question.

**Relief Plane not permitted to Land at Jammu Airport**

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\*95. SHRI RAM VILAS PASWAN:

SHRI RAJESH KUMAR SINGH:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Jammu Airport Manager did not permit the relief plane to land at the Jammu Airport which was sent from Delhi to take back the passengers of the hijacked plane from Amritsar during the month of August, 1982;

(b) if so, what are the reasons for not granting permission to the relief plane to land; and

(c) what action has been taken by Government against the Jammu Airport Manager?

THE MINISTER OF STATE OF THE MINISTRIES OF CIVIL AVIATION AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) No, Sir. A relief aircraft on 4th August, 1982 was sent from Delhi to Amritsar. This aircraft was not to go to Jammu but was to bring the passengers from Amritsar to Delhi.

(b) Does not arise.

(c) Disciplinary action however has been initiated against the Station

Manager Jammu as he was not available at the Airport to receive a service operating to a delayed schedule on August, 1982.

श्री राम विलास पासवान : मंत्री महोदय ने अपने जवाब में कहा है : "4 अगस्त, 1982 को दिल्ली से अमृतसर के लिए एक सहायक विमान भेजा गया था। इस विमान को जम्मू नहीं जाना था, बल्कि यात्रियों को अमृतसर से दिल्ली लाना था।" विमानों के संबंध में सभी स्तरों पर गड़बड़ियां हो रही हैं। सरकार बाद में कहती है कि हम अनुशासनात्मक कार्यवाही कर रहे हैं। सरकार ने इसके लिए पहले से विजिलेंस कमेटी बनाई हुई है, जो इन बातों पर नजर रखती है। यदि यह बात सही है, तो क्या यह उसका दोष नहीं है और इस बारे में सरकार क्या कार्यवाही कर रही है ?

श्री भागवत झा आजाद : प्रश्न तो सीधा यह है कि यह रिलीफ प्लेन जम्मू में उतरने नहीं दिया गया। बात यह है कि उस दिन 4 अगस्त को अमृतसर में हाइजैकिंग हो गया था। उसके बाद वर्ड-हित हो गया। उसके बाद वर्ड हित हुआ। उसके बाद वह प्लेन अमृतसर में ग्राउन्डेड हो गया। उस प्लेन को ठीक करने के लिये रिलीफ प्लेन वहां से भेजा गया। अमृतसर, कि वह ठीक करते ले आए। उस दिन वर्ड-हित होने के कारण, दूसरा प्लेन जो श्रीनगर जाने वाला था, वह नहीं आ सका। इसलिए उस प्लेन को उस दिन कौंसिल किया गया। फिर जब चार बजे चलाया तो जम्मू के मैनेजर ने उस प्लेन को लेने से इंकार नहीं किया बल्कि एक दूसरा प्लेन गया था, जिसकी खबर उनको नहीं थी, वह डिलेड फ्लाइट थी। इसलिए इस प्रश्न का यह सीधा उत्तर है कि ऐसी कोई बात उस दिन हुई ही नहीं।